

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST (2) DATED 30.09.2022 (FRIDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

12:00 Noon

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 3680 of 2022 in Comp. App. (AT) (Ins) No. 1189 of 2022	Mukesh Kumar Vs. Mannil Sudhir Nair & Ors.	Muskan Gupta	Mahek Maheshwari

For Admission (Fresh Case)

2.	Comp. App. (AT) (Ins) No. 1212 & 1213 of 2022 (With Defects)	Rimjhim Ispat Ltd. & Anr. Vs. Jindal Stainless Ltd. & Anr.	Sonal Alagh	
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By order of Hon'ble Chairperson
-sd/-
Registrar